

Pooné

In the High Court of Judicature, Bombay.

Pooné day, the 23 day of November 1864.

SPECIAL APPEAL No. 684 of 1864.

Gunputdev bin Amiabadev deceased, by
his son and heir Dhurnidhurddev of the Appellant
Pooné District.

(Original Plaintiff)

versus

Mungulmoortidev & Ramchunder More
Shwur Mokaashu & Kashinath Trimbout
Goshi Koolkurni & Gunesb Shivras Goshi
Koolkurni and yadav vatal Goshi Kool- Respondents
Kurni & Dinkur Huriba Boolsultur and
Mulhar Appaji Kliste & Bapoo bin Babaji
Patel Pachothur & Sooroochund bin Dny-
-saw Inarwadi & Sookaram bin Moorba Inal
of the Pooné District (Original Defendants.)

Rs. 16 - - -

The claim in the Original Suit was to *obtain an injunction to*
prevent the Defendants from interfering with Plain-:
tiff's right of erecting a wall to the Western "Lapa" or shed
of the temple of Gunputdev.

In Appeal No. 393 of 1863 the *P. Shukla*
of the District of *Pooné* at *Pooné* reversed
the Decree of the *hoof at Sullepam* who *had decreed for Plaintiff*

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law in the in-
vestigation of the case which has produced error
in

in the decision of the case upon its merits in
that the following principal issue was not raised.
Which of the parties ^{possessed} ~~possessed~~ a proprietary right to
build the wall in dispute that (2) the claim
being advanced in the capacity of proprietors
it was an error to have held that it was not so
and that (3) this claim was brought for the
amount which ^{in dispute & was therefore sufficient} ~~was~~ ^{it was}
the claim as insufficiently valued.

The Court confirm the
award of the P. S. A with costs
to the Plaintiff

Arthur Cole Forbes

A. M. D.

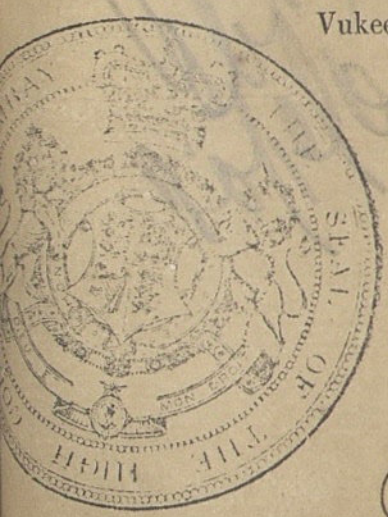
MEMORANDUM OF COSTS incurred in Special Appeal No. 684
of 1864 against the decision of the P. S. Amie — of the
District of Poona and disposed of on the 23rd Nov 1864
by confirming the same with costs

BY THE APPELLANT—

In the District.			
In the Moonieffs Court	6	98	✓
In the P. S. Amies Court	1	78	✓
			8 14 ✓
In this Court.			
Stamp for Memorandum of Special Appeal	1	..	✓
Stamps for copies of Decree and Judgment	1	8"	✓
Stamp for Vukeelutnama	2	..	✓
Batta for Process and Postage	3	7"	✓
Sectioner's Fee	1	..	✓
Vukeel's Fee	"	78	✓
			9 68 ✓
			Rupees.... 17 8" ✓

BY THE RESPONDENT.

In the District.			
In the Moonieffs Court	1	158	✓
In the P. S. Amies Court	4	48	✓
			6 44 ✓
In this Court.			
Stamp for Vukeelutnama	2	..	✓
Vukeel's Fee	"	78	✓
			2 78 ✓
			Rupees.... 8 12" ✓



H. J. Rush

H. J. Rush

1st Assistant Registrar

The Sealers